

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 5183
TO BE ANSWERED ON 05.04.2017**

IRREGULARITIES IN PURCHASES

5183. SHRI MALYADRI SRIRAM:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the cases of cheating found in the purchase of materials under different divisions of the Indian Railways during the last two years;**
- (b) the number of officers who have been found guilty and the action taken against them;**
- (c) the details of the amount, quantity and type of material seized; and**
- (d) the number of Railway officers who have been found involved in these incidents even after their retirement?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 5183 BY SHRI MALYADRI SRIRAM TO BE ANSWERED IN LOK SABHA ON 05.04.2017 REGARDING IRREGULARITIES IN PURCHASES.

(a): Details of cases of cheating found in the purchase of materials are as under:

Zonal Railway/ Production Unit	Division / Production Unit	2015 (Number of cases)	2016 (Number of cases)
Central Railway	Mumbai	1	1
Northern Railway	Delhi	2	2
	Moradabad	1	0
	Alambagh Workshop	1	0
North Western Railway	Ajmer	2	1
	Bikaner	2	0
	Jodhpur	0	2
South Eastern Railway	Kharagpur	1	1
Central Organisation for Railway Electrification (CORE)	CORE	0	2
Chittaranjan Locomotive Works (CLW)	CLW	2	0
Integral Coach Factory (ICF)	ICF	1	0
Rail Coach Factory (RCF)	RCF	1	1
Note:- The cases of cheating pertain to short supply, sub-standard quality, excess payment and fake certification.			

(b): Details of the number of officers who have been found guilty and the action taken against them are as under:

Zonal Railway/ Production Unit	Division / Production Unit	Action Taken	
		Gazetted (Number of Officers)	Non-Gazetted (Number of Officers)
Northern Railway	Delhi / Moradabad/ Lucknow	01 (Administrative Action)	05 (Minor Penalty)
South Eastern Railway	Kharagpur	—	01 (RITES Inspector taken under Disciplinary Rules).
Integral Coach Factory (ICF)	ICF	0	01 (Major Penalty Action).
Rail Coach Factory (RCF)	RCF	01 (Minor Penalty Action) & 02 (Administrative Action)	01 (Major Penalty Action) & 01 (Minor Penalty Action) & 02 (Administrative Action)

(c): Nil. However, Zonal Railways/Production Units have intimated the cases of rejections/recovery, the details of which are as under:

Northern Railway	₹ 10.27 Lakh recovery proposed for rejected materials.
South Eastern Railway	Material worth ₹ 19.36 Lakh (399 Numbers flap doors and 1780 Litres paint) rejected.

Chittaranjan Locomotive Works (CLW)	₹ 1,65,33,846/- recovered from firms for fake material Ferrite Core.
Integral Coach Factory (ICF)	₹ 87.36 Lakh recovered but later on repaid after the firm made good the short supply of EMU Coupler.
Rail Coach Factory (RCF)	Material worth ₹ 46,88,268/- for 78 Retention Tanks rejected and returned to firm after joint inspection with RITES.

(d): There are no such cases.
